4907 Written Answers

PERMANENT AND TEMPORARY STAFF IN . FINANCE MINISTRY

1069. SHRI V. M. CHORDIA: Will the Minister of FINANCE be pleased to state:

(a) what is the number of Class I, Class II, Class III and Class IV Officers in his Ministry and its attached and subordinate offices;

(b) how many of them are (i) permanent, (ii) quasi-permanent and (iii) temporary; and

(c) how many of them have put in more than 3, 5 and 10 years of service?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) to (c) The information is being collected and will be laid on the Table of the House as soon as possible.

PERMANENT AND TEMPORARY STAFF IN Education Ministry

1070. SHRI V. M. CHORDIA: Will the Minister of Education be pleased to state:

(a) what is the number of Class I, Class II, Class III and Class IV Officers in his Ministry and its attached and subordinate offices;

(b) how many of them are (i) permanent, (ii) quasi-permanent and (iii) temporary; and

(c) how many of them have put in more than 3, 5 and 10 years of service?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) to (c) Information is being collected and will be laid on the Table of the House.

PERMANENT AND TEMPORARY EM-PLOYEES OF DEFENCE MINISTRY

1071. SHRI V. M. CHORDIA: Will the Minister of DEFENCE be pleased to state: (a) what is the number of Class I, Class II, Class III and Class IV Officers in his Ministry and its attached and subordinate offices;

(b) how many of them are permanent, quasi-permanent and temporary; and

(c) how many of them have put in more than 3 years, 5 years and 10 years service respectively?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMAIAH): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

IRON ORE DEPOSITS FUND IN GANDHA-MARDHAN HILLS IN ORISSA

1072. SHRI SURJIT SINGH ATWAL: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether it is a fact that iron ore deposits have been found in the Gandhamardhan Hills of Orissa; and

(b) if so, whether the work regarding iron ore mining will be done in the private sector or by the State Government of Orissa?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) Yes, Sir.

(b) No specific proposal has yet been received from the State Government.

DISTRIBUTION OF COAL

1073. SHRI SURJIT SINGH: AT-WAL: Will the Minister of MINES AND FUEL be pleased to state whether it is a fact that Government propose to entrust the responsibility for coal distribution within the States to State Government?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): Governement are considering various measures of effecting an improvement in the movement of coal, such as creation of dumps, movement in full rakes instead of piecemeal movements, quick loading and unloading arrangements, etc. The State Governments are already co-operating in the implementation of some of these measures. Wherever dumps are operating and planned rake movements are taking place, internal distribution is already in the hands of the State Government authorities, subject to necessary allocations by the Coal Controller.

PRODUCTION OF COAL BY N.C.D C.

1074. SHRI SURJIT SINGH ATWAL: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether it is a fact that the production of coal by the National Coal Development Corporation was much less at the end of 1961 than the original targeted estimate; and

(b) if so, by what percentage?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) and (b) The National Coal Development Corporation Limited achieved a rate of production of 13.7 million tons 1319 million tonnes) in the last quarter of the Second Plan against their target of production of 13.5 million tons (13.7 million tonnes) per year. Subsequently, however, production had to be deliberately curtailed. This was principally owing to the unusual rise in pithead stocks which increased to 1:67 million tons by 31st March, 1961. During 1961, the Corporation therefore, produced 7.65 million tonnes. The Corporation have, however, the capacity to in-crease production from their Second Plan collieries to the level of their Second Plan target as soon as the pithead stocks position eases.

REPRESENTATION REGARDING VARIOUS PROBLEMS OF ASSAM

1075. SHRI R. N. KAKATI: Will the Minister of HOME AFFAIRS be pleased to state: 665 RS-6. (a) whether he has received any representation recently from some of the Members of Parliament coming from Assam with regard to various problems of Assam; and

(b) if so, the nature of action taken on the representation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes. A representation dated 27th June, 1962 was received from the Convenor, Assam State Congress Party in Parliament.

(b) The representation dealt with several matters which have been referred to the Ministries concerned.

LARGEST NET PROFIT YIELDED BY GOV-ERNMENT OF INDIA UNDERTAKING

1076. SHRI R. N. KAKATI: Will the Minister of FINANCE be pleased to state the Government of India undertaking which yielded the largest net profit during the year 1961-62?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): The annual reports and Accounts of the various Government of India undertakings for the year 1961-62 are normally due to be finalised by the 30th September, 1962. The information asked for will, therefore, be available only after all the reports have been recetved by Government.

INSTRUMENT CALLED 'METAL DETECTOR' INVENTED BY NATIONAL PHYSICAL LABORATORY

1077. SHRI R. N. KAKATI: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that the National Physical Laboratory has invented an instrument called 'metal detector', which can be of use to the Customs Officials to find out concealed gold etc. and to doctors to find out metals that have lodged in the body; and